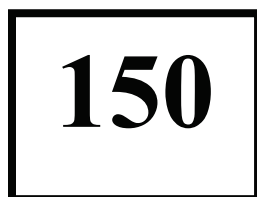


COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)

SEVENTEENTH LOK SABHA



150th REPORT

[Delay in laying the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun under the administrative control of the Ministry of Environment, Forest and Climate Change.]

(Presented to Lok Sabha on 10.08.2023)



सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI

August 2023/Sravana 1945 (Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2022-23)

Shri Girish Chandra - Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Jamyang Tsering Namgyal
9. Smt. Aparupa Poddar
10. Shri T.N. Prathapan
11. Shri Sellaperumal Ramalingam
12. Shri Saptagiri Sankar Ulaka
13. Shri Devendrappa Y
14. Shri Ashok Kumar Yadav
15. Vacant*

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Rahul Singh - Deputy Secretary

(iii)

*Due to resignation of Shri Bharat Ram Margani w.e.f. 13.03.2023 vide Bulletin Part-II dt. 10.04.2023.

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2022-23), having been authorized by the Committee to present this Report on their behalf, present this 150th Report in respect of the delay in laying the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun under the administrative control of the Ministry of Environment, Forest and Climate Change.

2. In terms of the recommendations contained in the First and Second Reports (5th Lok Sabha) of the Committee, presented to the House on 8th March and 12th May, 1976, respectively and the Second Report (6th Lok Sabha) of the Committee presented to the House on 22nd December, 1977, the Annual Reports and Audited Accounts of all the Statutory/ Autonomous bodies/ Institutes/ Companies/ Public Undertakings/Corporations/Joint Ventures/Societies, etc. are required to be laid on the Table of the House within nine months of the closure of accounting year i.e. by 31 December.

3. The scrutiny by the Committee revealed that the requisite documents of the Wildlife Institute of India, Dehradun for 2011-12 to 2019-20 were presented to Lok Sabha with continuous delays and for the years 2020-21 and 2021-22 have not been laid yet. The Committee considered the matter of delay in laying the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun and took oral evidence of the representatives of the Ministry of Environment, Forest and Climate Change at their sitting held on 29th March 2023 .

4. The Committee considered and adopted the Report at their sitting held on 01.08. 2023.

5. The Committee wish to express their thanks to the officers of the Wildlife Institute of India, Dehradun and the Ministry of Environment, Forest and Climate Change, Government of India for furnishing the written replies and other material/information for being placed before the Committee.

6. The Committee also place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

7. The Observations/Recommendations of the Committee have been printed in bold letters at the end of the Report.

01 August, 2023
Sravana, 10, 1945(Saka)
New Delhi

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Delay in laying the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun under the administrative control of the Ministry of Environment, Forest and Climate Change.

The Wildlife Institute of India (WII), Dehradun was established in 1982 with the primary mandate of building capacity for wildlife conservation and protected area management in the country. As per its mandate, WII has been working towards strengthening nature conservation and fostering development of 'Wildlife Science' in the country. With the advancement of conservation science and needs of both science and society, the mandate of WII has been enlarged over the years. Currently, WII performs four-fold functions: (i) Impart professional training to protected area managers in wildlife management, (ii) Promote higher education in the field of Wildlife Science, (iii) Carry out scientific research on priority species, ecosystems and landscapes to strengthen conservation, and (iv) Provide advisory services in the field of wildlife conservation. WII is the only institution in the country that runs regular courses in Wildlife Management for the in-service Forest Officers and Veterinary Officers.

2. With regard to the question of the pattern of funding to the WII by the Government of India, the Ministry of Environment, Forest and Climate Change stated that the institute receives grants-in-aid under various Heads. A statement showing the funds received by the Institute during the last 10 years is given in **Annexure-I**.

3. The Committee asked the Ministry to mention the Act, Rule, Regulation under which Papers of the WII, Dehradun are being laid on the Table of the House. The Ministry of Environment, Forest and Climate Change (MOEFCC), in its written reply, submitted as under:

"As per the Memorandum of Association and the Rules & Regulations of the Wildlife Institute of India (MoAR&R) Rule 19 (v) "The accounts of the WII-Society, as certified by the Comptroller and Auditor General (C&AG), together with the audited report thereon, shall be forwarded to the Central Government and the Government shall cause the same to be laid before the Houses of Parliament, along with the Annual Report of the Society".

4. The Committee asked the Ministry to state the provision and time-line for laying of Annual Reports and Audited Accounts of WII on the Table of the House. The *MoEFCC*, in its written reply, submitted as under :-

"As per the MoAR&R, the Annual Report along with audited accounts are first endorsed by the WII-Finance Committee and WII-Governing Body and then approved by the WII-Society and then laid in both the Houses of Parliament by the Wildlife Division of MoEFCC."

5. As per recommendations contained in the First Report of the Committee on Papers Laid on the Table (5th Lok Sabha) presented to the House on 08 March, 1976; the Second Report, presented to the House on 12 May, 1976; and also in the Second Report (6th Lok Sabha), presented to the House on 22nd December, 1977, the Annual Reports and Audited Accounts of the Organisations/Corporations/PSUs are required to be laid on the Table within 9 months of the closure of the accounting year. To comply with the requirement, a proper time schedule should be laid down for compilation of the Annual Report and Audited Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of the Audited Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reason, the Annual Report and Audited Accounts of the Organisations/Corporations/PSUs could not be laid within the prescribed period of nine months, the Ministry concerned should lay a statement within 30 days of the expiry of the aforesaid period or as soon as the House assembles, whichever is later, explaining the reasons as to why the documents could not be laid.

6. The Committee on Papers Laid on the Table, Lok Sabha scrutinized the Annual Reports and Audited Accounts of the WII, Dehradun which were laid before the Parliament (Lok Sabha) by the Ministry of Environment, Forest and Climate Change. The examination of these papers revealed that the requisite documents of WII, Dehradun for the years 2011-12 to 2019-20 were laid with repeated delays. The Annual Reports and Audited Accounts of the 2020-21 and 2021-22 have not been laid yet. The statement showing the actual dates of laying of the Annual Reports/Audited Accounts of the WII, Dehradun alongwith the extent of delay is appended as **Annexure-II**.

7. The Committee desired to know the reasons for delay in laying of the Annual Reports and Audited Accounts of WII, Dehradun for the years 2011-12 to 2019-2020. The *MoEFCC* submitted :-

"As per MoAR&R, the Annual Report along with audited accounts are to be laid before both the Houses of Parliament after its approval by WII-Society and further processing by the Wildlife Division of the Ministry. WII Society is chaired by the Hon'ble Minister of Environment, Forest and Climate Change. The major reason for the delay in laying of the Annual Reports and audited accounts for the last ten years has been on account of not having the Annual General Meeting of WII-Society on account of circumstances beyond our control."

8. The Committee enquired from the Ministry about the usual time-line to finalize the Annual Report, Audited Accounts etc. and the actual time taken by the Ministry/Institute at each stage during the last ten years (i.e. upto 2021-2022). In reply, the *MoEFCC* submitted detailed information and the same is appended as **Annexure-III**.

9. The Committee desired to know whether the Ministry and the WII identified the stages in which delays have occurred during all these years and, if so, how did the Ministry propose to curtail the same. The Ministry replied as under ; -

“The major steps in laying of Annual Report are (a) Endorsement of the WII Governing Body and (b) Approval of the WII-Society. In both these bodies, there are members who have a fixed tenures and these have to be reconstituted on completion of their tenures. In the instant case, the reconstitution of these bodies has taken more time than that was visualized leading to the overall delay in laying of the Annual Reports, which is regretted.

Delay in compiling audited accounts and holding the annual general meeting sometimes cause delay in laying the report. In future, it will be assured that audited accounts are compiled in time and annual general meeting are held regularly.”

10. The Committee asked the Ministry/WII whether they had faced any procedural difficulties associated with convening the meeting of the competent authority for getting approval of the document etc. In reply, the Ministry have submitted that they had not faced any such difficulty.

11. The Committee desired to know from the Ministry about the status of digitization and computerization of the process of accounting to facilitate speedy and timely compilation of accounts. The Ministry in its written reply submitted as under :-

“The Institute has taken up the computerization of its accounts to facilitate their speedy and timely compilation and is gradually moving towards total computerization of accounting processes.”

12. The Committee further enquired from the Ministry whether the WII, Dehradun had any internal auditing mechanism to ensure timely compilation of Annual Reports and Audited Accounts and also to minimize the audit queries at the time of auditing of C&AG. The Ministry in its written reply submitted as under :-

“The Institute has a system of internal audit which takes care of timely compilation of accounts and also helps to minimize audit queries and also respond to them at the time of auditing.”

13. The Committee also desired to know from the Ministry whether there is any internal mechanism in the Ministry to monitor the progress of work in this regard to ensure timely laying of the documents of the WII. The Ministry in its written reply submitted: -

“There is no formal mechanism to monitor the progress of work in the context of Annual Report. However, during the meetings of Institute’s Training, Research and Academics Council, Finance Committee and Governing Body, up-to-date information on all aspects of Annual Report and accounts are presented and reviewed...”

The Ministry also stated:-

“The Institute as well as the Ministry are working to ensure that timely re-constitution of the bodies viz. WII-Governing Body, WII-Society takes place in future so that the delays do not occur..”

14. The Committee asked the Ministry about the latest position regarding finalization of the Annual Reports and Audited Accounts of the WII for the years 2020-21 and 2021-2022 and also time lines of the Annual Reports and Audited Accounts for these years for laying on the Table of the House. The Ministry in its written reply submitted as under :-

Position regarding finalisation of the Annual Reports and Audited Accounts for above years have been audited by C&AG team and audit certificate have been issued in this regard.

Year	Date of finalization of the annual report	Date on which documents were got approved from the Competent Authority	Date for sending the documents to the Ministry for being laid in House after the completion the task at each stage	The date of laying the documents to the House
2020-21	18.03.2022	03.11.2022 by GB	Will be sent after approval of WII society	Will be laid by Ministry after approval of WII society
2021-22	20.03.2023	to be presented in next GB	Will be sent after approval of GB & WII society	Will be laid by Ministry after approval of GB & WII society

15. The Committee took oral evidence of the representatives of the Ministry of Environment, Forest and Climate Change and the Wildlife Institute of India, Dehradun on 29th March, 2023 to further examine the reasons of delay in laying/not laying Annual Reports and Audited Accounts of WII, Dehradun for the years 2011-2012 to 2021-2022.

16. On being enquired about the requisite documents of the WII for the year 2020-21 and 2021-22, the representatives of the Ministry apprised that the requisite documents of the WII for the year 2020-21 would be laid after getting approval of the WII society and for the year 2021-22, the documents are at the stage of printing. After the procedural formalities are completed, these would be laid on the Table of the House.

Observations/Recommendations

17. After going through the information submitted, the Committee are constrained to note that the MoEFCC and the Wildlife Institute of India (WII), Dehradun, have not adhered to the time frame stipulated in the recommendations of the Committee on Papers Laid on the Table contained in paras 1.16 and 3.5 of their First Report, paras 4.16 and 4.18 of Second Report (5th Lok Sabha) and Paras 1.12 and 2.6 to 3.8 of Second Report (6th Lok Sabha) presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977, respectively. These reports emphatically stated that the Annual Reports and Audited Accounts should be laid on the Table of the House within nine months from the closure of the accounting year. The documents of the WII, Dehradun for years 2011-12 to 2019-20 were laid with delays ranging from more than 02 to 31 months. The Committee also note that the documents for the year 2020-21 and 2021-22 which were required to be laid on the Table of the House within 9 months from the closure of the respective financial year have yet not been laid on the Table of the House.

18. The Committee note that delay in compiling Audited Accounts and holding AGM caused delay in submission of the Annual Accounts to the Auditors. The Committee note that the WII took 03 months and 10 days to 04 months 2 days for the years 2015-16 to 2021-22 at the stage of compilation of Annual Accounts as against 03 months recommended by the Committee for the purpose. The Committee desire to know the specific reasons for delay in this regard.

The Committee have been apprised that the WII had taken up Compilation of Annual Accounts on computers and was gradually moving towards total computerization of accounting processes. The Committee hope that the work relating to computerization of Accounts will be expedited to facilitate speedy and timely compilation of accounts of the WII. The Committee would like to be apprised of the initiatives undertaken by the Ministry/WII in this regard.

19. Getting approval of the documents from WII Society, which is chaired by the Hon'ble Minister of Environment, Forest and Climate Change, was also stated as one of the major reasons for delay. It has

also been stated by the Ministry that the Annual Accounts of the WII for the year 2018-19 were approved by the Governing Body through video conferencing and for the year 2019-20 through circulation of papers to the Members of the Governing Body. The Committee appreciate the efforts made by the Ministry in respect of the new initiatives taken by it to get approval of the documents from the Governing Body. However, the Committee recommend to develop a mechanism to obtain approval of the documents of the WII from the WII Society well in time to ensure that the requisite documents are laid within the stipulated time in future.

20. The Committee also note that the Ministry has not laid the pending documents of the WII, Dehradun for 2020-21 to 2021-22 on the Table of the House, so far. During the oral evidence, the representatives of the Ministry and WII had stated that the requisite documents of the WII for the year 2020-21 would be laid after getting approval of the WII society and for the year 2021-22, documents are at the stage of printing. As soon as the procedural formalities would be completed, the same would be laid on the Table of the House. In this connection, the Committee recommend to the Ministry to lay these requisite documents of WII without any further delay and to ensure timely laying of these documents in future.

21. The Committee also recommend that the Ministry should prepare a 'Portal' wherein the updated position regarding laying of the requisite documents of all the organizations under its administrative control could be made available ensuring an alert system into the 'Software/Dash Board' which may warn the Institutions a week before the deadline for completion of their work at each stage as per the time schedule given so that the requisite documents of all organizations are laid within the stipulated time.

22. The Committee recommend that if due to unavoidable reasons the Annual Reports and Audited Accounts could not be laid on the Table of the House within stipulated time, a statement explaining the

reasons as to why the requisite documents could not be laid within prescribed period should be laid on the Table of the House strictly within 30 days of the closure of the accounting year if the House is in session or as soon as the House convenes, whichever is later.

**New Delhi
01 August, 2023
Sravana, 10, 1945 (Saka)**

**Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha**

**The year-wise grants-in-aid provided to the Wildlife Institute of India, Dehradun,
during 2012-13 to 2021-22**

(Amount in lakhs)

Budget Head	Financial Year									
	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
Salary	1827.00	2004.00	1949.00	2039.00	2300.00	2145	2500	2640.17	1800	2000
Capital	1.00	25.00	150.00	543.00	200.00	170	200	186	60	50
General	115.20	102.49	125.00	135.00	150.00	985	600	323	340	500
Total	1943.20	2131.49	2224.00	2717.00	2650.00	3300	3300	3149.17	2200	2550

Annexure-II
vide para 06 of the Report

Statement showing the date of laying of the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun for the years 2011-12 to 2021-22.

Financial Year	Date by which Annual Reports and Audited Accounts were required to be laid	Actual Date of laying of Annual Reports and Audited Accounts	Extent of delay
2011-12	31.12.2012	20.03.2015	26 months 20 days
2012-13	31.12.2013	20.03.2015	14 months 20 days
2013-14	31.12.2014	20.03.2015	02 months 20 days
2014-15	31.12.2015	08.08.2017	19 months 08 days
2015-16	31.12.2016	08.08.2017	07 months 08 days
2016-17	31.12.2017	03.08.2018	07 months 03 days
2017-18	31.12.2018	06.08.2021	31 months 06 days
2018-19	31.12.2019	19.03.2021	14 months 09 days
2019-20	31.12.2020	01.08.2022	19 months 1 day
2020-21	31.12.2021	Not laid	
2021-22	31.12.2022	Not laid	

Annexure -III
vide para 8 of the Report

**The chronological sequence in respect of finalization of Audited Accounts of the Wildlife Institute of India, Dehradun
for the years 2011-12 to 2021-22.**

Appendix

Sub-Que	Points	Year-wise details for the last ten financial years										
		2011-12	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
(i)	Date of Approach of the Audit authorities*	02.07.2012	26.06.2013	05.07.2014	01.07.2015	12.07.2016	25.07.2017	23.07.2018	12.07.2019	30.07.2020	25.08.2021	03.08.2022
	Time taken after the closure of Accounting Year	3month2 days	2month26 days	3month5 days	3month1 day	3month12 days	3month25 days	3month23 days	3month12 days	3month30 days	4month25 days	4month3 days
(ii)	Date of Appointment of Statutory Auditors	09.03.2012 (appointed for5 years)	09.03.2012	09.03.2012	09.03.2012	09.03.2012	22.01.2018 (appointed for5 years)	22.01.2018	22.01.2018	22.01.2018	22.01.2018	13.12.2022 (appointed for5 years)
	Time taken after the Approaching the audit authorities for Appointment of Auditors	-----	-----	-----	-----	-----	-----	-----	-----	-----	-----	-----
(iii)	Date of Compilation of Annual Accounts	23.06.2012	25.06.2013	24.06.2014	25.06.2015	10.07.2016	13.07.2017	20.07.2018	11.07.2019	27.07.2020	22.08.2021	02.08.2022
	Time taken after the Closure of the Accounting Year	2month23 days	2month25 days	2month24 days	2month25 days	3month10 days	3month13 days	3month20 days	3month11 days	3month27 days	4month22 days	4month2 days
(iv)	Date of submission of Annual accounts to Auditors	02.07.2012	26.06.2013	06.07.2014	01.07.2015	19.07.2016	25.07.2017	23.07.2018	12.07.2019	30.07.2020	25.08.2021	03.08.2022

	Time taken After closure of Respective Accounting Year	3month2 days	2month26 days	3month6 days	3month1 day	3month19 days	3month25 days	3month23 days	3month12 days	3month30 days	4month25 days	4month3 days
(v)	The date and duration for auditing the annual accounts by statutory auditors	05.07.2012 to 12.07.2012	04.09.2013 to 17.09.2013	09.07.2014 to 25.07.2014	29.07.2015 to 11.08.2015	03.08.2016 to 12.08.2016	17.08.2017 to 01.09.2017	20.08.2018 to 31.08.2018	26.08.2019 to 06.09.2019	23.11.2020 to 04.12.2020	16.09.2021 to 01.10.2021	03.10.2022 to 17.10.2022
(vi)	The date of queries raised by auditors during auditing/after completion of the annual accounts	05.07.2012 to 12.07.2012	04.09.2013 to 17.09.2013	09.07.2014 to 25.07.2014	29.07.2015 to 11.08.2015	03.08.2016 to 12.08.2016	17.08.2017 to 01.09.2017	20.08.2018 to 31.08.2018	26.08.2019 to 06.09.2019	23.11.2020 to 04.12.2020	16.09.2021 to 01.10.2021	03.10.2022 to 17.10.2022
	Time taken by auditors in raising the queries during auditing/after completion of the annual accounts to audit authorities	8days	14days	17days	14days	10days	16 days	12 days	12days	12days	16days	15days
(vii)	The date on which the replies to the audit queries were furnished to the Auditors	12.07.2012	16.09.2013	24.07.2014	10.08.2015	11.08.2016	31.08.2017	31.08.2018	05.09.2019	03.12.2020	30.09.2021	17.10.2022
	The time taken To resolve the queries	8days	13 days	16 days	13days	9days	15 days	12 days	11 days	11 days	15 days	15 days
(viii)	The date on which draft Audit Report was issued by Audit Authorities	13.08.2012	25.09.2013	28.10.2014	18.11.2015	16.11.2016	02.02.2018	14.09.2018	11.10.2019	21.12.2020	20.10.2021	01.11.2022
	Time taken after auditing of the annual accounts	1month2 day	8 days	3month4 days	3month8 days	3month5 days	5month1 day	14days	1month5 days	17 days	19 days	15 days

(ix)	The date on which the final audit report received by the Institute	07.09.2012	15.10.2013	04.11.2014	23.11.2015	22.11.2016	20.03.2018	19.11.2018	13.01.2020	09.03.2021	18.02.2022	10.02.2023
	Time taken after Issue of draft report	25days	20days	7days	5days	6days	1month16 days	2months5 days	3months3 days	2 months 19days	3 months 29days	3months9 days
(x)	Total time taken by the audit authorities after receiving of the annual accounts to furnishing the final audit report to the Institute	2month6 days	3month19 days	3month29 days	4month23 days	4month4 days	8month12 days	3month27 days	6month2 day	7 month 10 days	5month24 days	6month9 days
(xi)	Date of finalization of the annual report	22.12.2012	11.12.2013	09.11.2014	31.05.2017	31.05.2017	04.12.2017	19.12.2018	13.02.2020	09.04.2021	18.03.2022	20.03.2023
	Time taken after the closure of the financial Year and also	8month22 days	8month11 days	7month9 days	2years 2month	1 year 2 month	8month4 days	8month19 days	10month 13 days	1years 9days	11month 18 days	11month 20days
	Time taken after the receipt of the final audit report	3month15 days	1month27 days	5days	1year6 month7 days	6month8 days	Annual Report with Audited accounts presented to GB on 14.12.2017	1month	1month1 day	1month1 day	28 days	1month8 days
11(xii)	The date on which documents were got approved from the Competent Authority	17.12.2014 By WII society	17.12.2014 By WII society	17.12.2014 By WII society	27.06.2017 By WII society	27.06.2017 By WII society	16.01.2018 By WII society	07.09.2019 By WII- society	20.05.2020 by GB (through VC)	09.03.2022 by circulating to GB	03.11.2022 By GB	to be presented in next GB
	Time taken after finalization of Annual Report	1year11 month26 days	1year7 days	1month8 days	27 days	27days	1month13 days	8month19 days	3month6 days	11month	7month16 days	-----
	Time taken after receipt of Final Audit Report	2year3 month10 days	1year2 month3 days	1month13 days	1year7 months4 days	7months5 days	Annual Report with Audited accounts presented to WII society on 16.01.2018	9months 18 days	4months8 days	1year	8months 13 days	-----

(xiii)	The date on which documents were taken up for translation & printing	15.01.2015	15.01.2015	15.01.2015	15.07.2017	15.07.2017	02.03.2018	09.09.2019	25.05.2020	17.02.2022	04.11.2022	Final printing will be done after approval by GB & WII society
	The time taken for completing the task at each stage.	2months	2months	2months	1month15 days	1month15 days	2months	1month15 days	2months	1 month 15 days	2months	-----
(xiv)	The date for sending the documents to the Ministry for being laid in House after the completion the task at each stage.	17.01.2015	17.01.2015	17.01.2015	17.07.2017	17.07.2017	12.04.2018	19.09.2019	19.06.2020	09.03.2022	Will be sent after approval of WII society	Will be sent after approval of GB&WII society
	Time taken by the Organisations are in sending the documents of the Ministry	2days	2days	2days	2days	2days	1month11 days	10 days	25days	20 days	-----	-----
(xv)	The date of laying the documents to the House.	20.03.2015	20.03.2015	20.03.2015	08.08.2017	08.08.2017	03.08.2018	06.08.2021	19.03.2021	01.08.2022	Will be laid by Ministry after approval of WII society	Will be laid by Ministry after approval of GB&WII society
	Time taken after receipt of the documents from the Organization	2month4 days	2month4 days	2month4 days	22days	22days	3month21 days	1year10 month 17 days	9months	4 months 23 days	-----	-----

- AuditentrustmentwasmadetoC&AGon09.03.2012fortheperiod2011-12to2015-16,22.01.2018forperiod2016-17to2020-21andon13.12.2022 for the period 2021-22 to 2025-26

Committee on Papers Laid on the Table (2021-2022)

**The Extracts of the sitting of
the Committee Papers Laid on the Table (2022-23) held on 29/03/2022.**

The Committee sat on Thursday, 29th March, 2023 from 15:00 hours to 16:00 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra - ***Chairperson***

Members

2. Shri Shafiqur Rahman Barq
3. Shri Choudhury Mohan Jatua
4. Smt. Aparupa Poddar
5. Shri T.N. Prathapan

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. - 5 XX XX XX XX

6. The Committee, then called in the representatives of the Ministries for oral evidence in respect of the laying of Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun (Ministry of Environment, Forest & Climate Change); and XX XX XX.

I- Representatives of the Ministry of Environment, Forest & Cl

II- imate Change and the Wildlife Institute of India, Dehradun.

1. Shri. Rohit Tiwari, Inspector General of Forest (MoEFCC); and
2. ShriV.R. Tiwari, Director (WII)

7. At the outset, the Chairperson welcomed the representatives and informed them about the provisions of Direction 58 of Directions by the Speaker, Lok Sabha, regarding the confidentiality of the proceedings.

8. Thereafter, the Committee desired to know the reasons for delay in laying the Annual Reports and Audited Accounts of Wildlife Institute of India, Dehradun for the years 2012-13 to 2019-20 and also not laying the requisite documents of the Institute for the years 2020-21 and 2021-22. The representative of the Ministry apprised the Committee that the time taken in compilation of annual accounts and getting approval of the requisite documents from the Finance Committee, Governing Body and WII Society were the main reasons for delay. On being enquired by the Committee the expected date of laying the requisite documents of the WII for the years 2020-21 and 2021-22, the representative of the Ministry submitted before the Committee that the requisite documents of the WII for the year 2020-21 would be laid after getting approval of the WII society and for the year 2021-22 are at the stage of printing. After the procedural formalities are completed, the same would be laid on the Table of the House.

9. On being enquired as to whether any 'software' has been introduced by the Ministry for all the organizations under their control, depicting the timelines for completion of each stage of the process of preparation and laying of the documents, the representative of the Ministry stated that they are working through e.office and if required, a software would be developed.

10. The Chairperson, thereafter, thanked the representatives of the Ministry of Environment, Forest & Climate Change and Wildlife Institute of India, Dehradun for their free and frank views.

11. XX XX XX XXj

The witnesses then withdrew.

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(A Copy of the verbatim proceedings of the sitting is kept.)

The Committee then adjourned.

The Committee sat on Tuesday, 01st August, 2023 from 15:00 hours to 16:30 hours in Committee Room 'D', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra

- ***Chairperson***

Members

(Lok Sabha)

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Choudhary Mehboob Ali Kaiser
5. Shri Pallab Lochan Das
6. Shri Saptagiri Sankar Ulaka
7. Shri Devendrappa Y.

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Rahul Singh - Deputy Secretary

2. **XX XX XX XX**

3. Thereafter, the Committee took up the following three draft Reports for consideration and adoption:-

- (i) Delay in laying of the Annual Reports and Audited Accounts of the Wildlife Institute of India, Dehradun under the administrative control of the Ministry of Environment, Forest and Climate Change;

(ii) **XX XX XX XX**

(iii) **XX XX XX XX**

4. The three draft Reports were considered and adopted unanimously. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

5-8 **XX XX XX XX**

The witnesses then withdrew.

The meeting then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)